E. No.29/19 New No.224/19 05.08.2020

The present matter has been taken up for hearing by way of video conferencing in compliance of order bearing no. 1977-2009/DHC/2020 dated 30.07.2020 passed by the Hon'ble High Court of Delhi.

Present: None.

No one has appeared through video conferencing. As such, matter is adjourned for purpose fixed to 10.12.2020.

> (Shirish Aggarwal) ARC-1, Central District Tis Hazari Courts, Delhi 05.08.2020